

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 206 of 2016 in
DFR No. 979 of 2016**

Dated: 3rd May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**UJVN Ltd., Dehradun ...Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

ORDER

**IA No. 206 of 2016
(Appl. for condonation of delay in filing)**

Issue notice to the Respondents returnable on 31.05.2016. Dasti, in addition, is permitted.

List the matter on **31.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**